

Title: Papers laid on the Table by members/Ministers.

PAPERS LAID ON THE TABLE

12.00 hrs

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Bureau of Indian Standards, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bureau of Indian Standards, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT. 1281/2004)

THE MINISTER OF WATER RESOURCES (SHRI PRIYA RANJAN DASMUNSI): Sir, I beg to lay on the Table-

(1) A copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority, Indore, for the year 2003-2004, alongwith Audited Accounts.

(Placed in Library. See No. LT. 1282/2004)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Kerala Land Development Corporation Limited, Thiruvananthapuram, for the year 1998-1999.

(ii) Annual Report of the Kerala Land Development Corporation Limited, Thiruvananthapuram, for the year 1998-1999, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No. LT. 1283/2004)

THE MINISTER OF YOUTH AFFAIRS & SPORTS (SHRI SUNIL DUTT): Sir, I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi National Institute of Youth Development, Sriperumbudur, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi National Institute of Youth Development, Sriperumbudur, for the year 2003-2004.

(Placed in Library. See No. LT. 1284/2004)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Authority of India, New Delhi, for the year 1999-2000, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sports Authority of India, New Delhi, for the year 1999-2000.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No. LT. 1285/2004)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Authority of India, New Delhi, for the year 2000-2001, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sports Authority of India, New Delhi, for the year 2000-2001.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library. See No. LT. 1286/2004)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Laxmibai National Institute of Physical Education, Gwalior for the year 2001-2002, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Laxmibai National Institute of Physical Education, Gwalior for the year 2001-2002.

(iii) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library. See No. LT. 1287/2004)

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, on behalf of Shri Kantilal Bhuria, I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 2003-2004.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 2003-2004, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Union of India, New Delhi, for the year 2003-2004.

(Placed in Library. See No. LT. 1288/2004)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Labour Cooperatives Limited, New Delhi, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of Labour Cooperatives Limited, New Delhi, for the year 2003-2004.

(Placed in Library. See No. LT. 1289/2004)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Urban Co-

operative Banks and Credit Societies Limited, New Delhi, for the year 2003-2004.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of Urban Co-operative Banks and Credit Societies Limited, New Delhi, for the year 2003-2004, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of Urban Co-operative Banks and Credit Societies Limited, New Delhi, for the year 2003-2004.

(Placed in Library. See No. LT. 1290/2004)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Horticulture Board, Gurgaon, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Horticulture Board , Gurgaon, for the year 2002-2003.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library. See No. LT. 1291/2004)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Agricultural Extension Management, Hyderabad, for the year 2003-2004.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Agricultural Extension Management, Hyderabad, for the year 2003-2004, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Agricultural Extension Management, Hyderabad, for the year 2003-2004.

(Placed in Library. See No. LT. 1292/2004)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Agricultural Marketing, Jaipur, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Agricultural Marketing, Jaipur, for the year 2002-2003, alongwith Audited Accounts.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library. See No. LT. 1293/2004)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Agricultural Marketing, Jaipur, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Agricultural Marketing, Jaipur, for the year 2003-2004, alongwith Audited Accounts.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library. See No. LT. 1294/2004)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 2003-2004.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 2003-2004, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Cooperative Training, New Delhi, for the year 2003-2004, alongwith Audited Accounts.

(Placed in Library. See No. LT. 1295/2004)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the National Oilseeds and Vegetable Oils Development Board, Gurgaon, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Oilseeds and Vegetable Oils Development Board, Gurgaon, for the year 2003-2004.

(Placed in Library. See No. LT. 1296/2004)

(13) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the National Seeds Corporation Limited, New Delhi, for the year 2003-2004.

(ii) Annual Report of the National Seeds Corporation Limited, New Delhi, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT. 1297/2004)

(b) (i) Review by the Government of the working of the State Farms Corporation of India Limited, New Delhi, for the year 2003-2004.

(ii) Annual Report of the State Farms Corporation of India Limited, New Delhi, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT. 1298/2004)

(14) A copy each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Karnataka Meat and Poultry Marketing Corporation Limited, Bangalore, for the year 2003-2004.

(ii) Annual Report of the Karnataka Meat and Poultry Marketing Corporation Limited, Bangalore, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT. 1299/2004)

(15) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section (3) of the Agricultural Produce (Grading and Marking) Act, 1937:-

(i) The Vermicelli Macaroni and Spaghetti Grading and Marking Rules, 2003 published in Notification No. G.S.R. 317 in Gazette of India dated the 6th September, 2003.

(ii) The Sundried Raw Mango Slices and Powder Grading and Marking Rules, 2003 published in Notification No. G.S.R. 416 in Gazette of India dated the 29th November, 2003.

(iii) The Wheat Atta Grading and Marking (Amendment) Rules, 2003 published in Notification No. G.S.R. 450 in Gazette of India dated the 20th December, 2003.

(iv) The Pulses Grading and Marking Rules, 2003 published in Notification No. G.S.R. 129 in Gazette of India dated the 17th April, 2004.

(v) The Fruits and Vegetables Grading and Marking Rules, 2004 published in Notification No. G.S.R. 220 in Gazette of India dated the 26th June, 2004.

(vi) The Makhana Grading and Marking Rules, 2004 published in Notification No. G.S.R. 244 in Gazette of India dated the 24th July, 2004.

(16) Six statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library. See No. LT. 1300/2004)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): Sir, I beg to lay on the Table –

(1) A copy of the Environment (Protection) Second Amendment Rules, 2004 (Hindi and English versions) published in Notification No. G.S.R. 448(E) in Gazette of India dated the 12th July, 2004 under section 26 of the Environment (Protection) Act, 1986 together with a Corrigendum thereto published in Notification No. G.S.R. 520(E) dated the 12th August, 2004.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT. 1301/2004)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Plywood Industries Research and Training Institute, Bangalore, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian

Plywood Industries Research and Training Institute, Bangalore, for the year 2003-2004.

(Placed in Library. See No. LT. 1302/2004)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Forest Management, Bhopal, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Forest Management, Bhopal, for the year 2003-2004.

(Placed in Library. See No. LT. 1303/2004)

5. A copy of the Notification No. S.O. 1211 (E) (Hindi and English versions) published in Gazette of India dated 3rd November, 2004, delegating power under section 5 of the Environment (Protection) Act, 1986 to the Chairman of the Board mentioned in the Notification for issuing directions to any industry or any local or other authorities for the violations of the standards and rules relating to hazardous wastes, subject to certain conditions, issued under section 23 of the Environment (Protection) Act, 1986.

(Placed in Library. See No. LT. 1304/2004)

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, on behalf of Dr. Akhilesh Prasad Singh, I beg to lay on the Table-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955: -

(i) The Sugar (Price Determination for 2003-2004 Production) Amendment Order, 2004 published in Notification No. G.S.R. 640 (E)/Ess. Com./Sugar in Gazette of India dated the 24th September, 2004.

(ii) G.S.R. 727(E) Ess. Com./Sugarcane published in Gazette of India dated the 2nd November, 2004 notifying the minimum support price of sugarcane payable by sugar factories as mentioned therein for 2003-2004 sugar season.

(iii) The Sugar (Price Determination for 1999-2000 Production) Amendment Order, 2004 published in Notification No. G.S.R. 428 (E) Ess. Com./Sugarcane in Gazette of India dated the 2nd November, 2004 together with a Corrigendum thereto published in Notification No. G.S.R. 762 (E) Ess. Com./Sugar dated the 23rd November, 2004.

(Placed in Library. See No. LT. 1305/2004)
